

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104
IA(CA) No. 65/JPR/2023
IA(CA) No. 67/JPR/2023
CA No. 30/JPR/2023
IA(CA) No. 73/JPR/2023
IA (CA) No. 06/JPR/2024
IA (CA) No. 11/JPR/2024
IA (CA) No. 17/JPR/2024
IA (CA) No. 19/JPR/2024
IA (CA) No. 35/JPR/2024
CP No. 25/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Manoj Kumar Chaudhari & Anr.

...Petitioners

Versus

M3R Seamless Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 05.07.2024.

Therefore, the matter is reposted to 07.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 05, 2024